

29.2.2008

Item No.10

MA 1801/2007

CP 508/2004

OA 951/2002

Present: - Shri Harvir Singh, counsel for applicant.
Shri RN Singh, counsel for respondents.

In view of the reply affidavit filed by Medical Superintendent, Safdarjang Hospital dated 28.1.2008 and the Annexures appended thereto, we feel that there is no cause of action for the applicants as of now to get the CP revived or any other clarificatory directions to be issued. MA is, therefore, closed. If there is any other grievance survives, applicants can take steps as per law.

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(Chitra Chopra)
Member (A)

Shi
(M. Ramachandran)
Vice-Chairman (J)

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